

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4785/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 14th December, 2020

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/5537 Date 11.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.12.2020 and 21.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 18.12.2020 till the morning of 22.12.2020, has been granted. The Addl. District & Sessions Judge, Nalbarii will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/4786/A, dated 14.12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)